NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	Hearing	397/398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Pladhurcal

Deskip ande

Adv. for R1 +23

- 94482 50300

2. Mithila for Ull Petitioner.

Which

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner is directed to file written arguments. Counsel for petitioner requested time. Counsel for respondent is also directed to file written arguments and he too requested for time.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)